

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. †404
TO BE ANSWERED ON 26.04.2016**

†404. WELFARE SCHEMES FOR SC AND OBC

SHRI KAPIL MORESHWAR PATIL:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of welfare schemes launched by the Government for SC and OBC during the last three years;
- (b) the funds allocated/released to various States for implementation of the welfare schemes during the above period, scheme and State-wise;
- (c) whether reports of misuse or diversion of funds by the State Governments have been received during the said period;
- (d) if so, the details thereof and the action taken thereon;
- (e) whether the Government has any mechanism for monitoring the implementation of these schemes; and
- (f) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI VIJAY SAMPLA)

(a): The following welfare schemes were launched during the last three year for welfare of SC and OBC by Government:

1. Venture Capital Fund for Scheduled Caste Entrepreneurs with investment of Rs. 200 Crores to promote entrepreneurship among Scheduled Castes was launched in January 2015.
2. Credit Enhancement Guarantee Scheme for Scheduled Castes for development of entrepreneurship among Scheduled Castes was launched in May 2015.
3. National Fellowship (NF) for OBC Students, commenced in 2014-15 at providing financial assistance to the OBC students in obtaining quality higher education leading to degrees such as M.Phil and Ph.D in universities, research institutions and scientific institutions.
4. Dr. Ambedkar Scheme of Interest Subsidy on Educational Loans for Overseas Studies for the Students to OBCs, commenced in 2014-15 to award interest subsidy to meritorious OBC students so as to provide them better opportunities for higher education abroad and enhance their employability.

(b): For the schemes mentioned above, fund allocation is not made to the States. However, funds are released to agencies implementing these Schemes, Banks and Financial Institutions.

(c): No Sir.

(d): Not applicable.

(e) & (f): Yes. The following steps are taken in order to ensure monitoring of the implementation of schemes:

1. Monitoring of receipt of Utilization Certificates (UC's) from implementing agencies where applicable.
2. Periodic reports for ascertaining physical and financial performance of the Scheme.
3. Evaluation studies for credit based schemes and skill development programmes.
